

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8<sup>th</sup> May, 2024, 10:30 A.M.

CP No. 11/CB/2023, CA No. 5/CB/2024, IA (Companies Act) No. 24/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sanjay Nilkanth Derkar & Anr. -Vs- Shree Vishnu Power & Energy Pvt. Ltd. & Ors.
Under Section	59 of Companies Act

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Saswat Acharya, Adv.  
Ms. Vishakha Saluja Adv.

For Respondent (s) Ms. Prachi Johri, Adv.  
Ms. Abhipsa Sahu, Adv.

**ORDER****CA No. 5/CB/2024**

Both sides counsel present. At the request of the respondent counsel two weeks' time is granted to file rejoinder. List the matter by 10.07.2024.


**IA (Companies Act) No. 24/CB/2024**

Both sides counsel present. At the request of the respondent counsel time extended to file reply. List the matter by 10.07.2024.

**CP No. 11/CB/2023**

Both sides counsel present. List the main CP along with all IAs on 10.07.2024.

  
**Kaushalendra Kumar Singh**  
Member (Technical)

  
**P. Mohan Raj**  
Member (Judicial)